

24  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No. 62/KB/2017  
CP-1051/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Ekadant Commercial Pvt.Ltd. & Ors	
Under Section		391(2) & 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MRS. MANJU BHUTERIA,  
ADV

MR. NIRHALYA DASGUPTA

ADV } For the  
Petitioners

MS. ARYAA CHATTJEE

RD CER  
MoA

Mr. TAPAS KUMAR DAS, ICLS  
ASSISTANT DIRECTOR

(A).  
16.10.17.

AM  
16/10/2017

ORDER

Ld. Counsel for the petitioners and Mr. Tapas Kumar Das, Assistant  
Director from the Office of the Regional Director, Eastern Region  
representing the Central Government are present.

STATEMENT OF EXPENDITURE  
FOR THE YEAR 1951-52

Heard. Reserved for order.

*sd*

*sd*

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)

ORDERS